

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 and IA 35/16 in TP 26/16.	For hearing	397/ 398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M. Narayana Bhu *Petitioner*
9448514186.

Ajai P. Johnson
SpJ Legal

For Respondents

[Signature]

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that, matter is right for hearing on the main petition itself. Therefore, matter is listed for hearing on 08/02/2018 at 3.00 P.M.

[Signature]
Member (T)

[Signature]
Member (J)